

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

OPEL SECURITIES PRIVATE LIMITED

NOT HAVING ANY BUSINESS ACTIVITIES AT PRESENT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	OPEL SECURITIES PRIVATE LIMITED CIN: U46909GJ1995PTC028055
2.	Address of the registered office	Shop No. 102, Riddhi Siddhi Avenue, Village Chhatral, Taluka Kalol, Dist. Gandhinagar 382 729, Gujarat
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	The Company does not have any fixed assets. Its other assets are located in Gujarat
5.	Installed capacity of main products/ services	Not applicable as the Company has no manufacturing operations
6.	Quantity & value of main products/ services sold in last financial year	The Company has no material business operations in the last financial year
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : sachin.bhattbhatt@gmail.com or cirp.opel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : sachin.bhattbhatt@gmail.com or cirp.opel@gmail.com
10.	Last date for receipt of expression of interest	13/01/2024
11.	Date of issue of provisional list of prospective resolution applicants	16/01/2024
12.	Last date for submission of objections to provisional list	21/01/2024
13.	Date of issue of final list of prospective resolution applicants	23/01/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	23/01/2024
15.	Last date for submission of resolution plans	28/02/2024
16.	Process email id to submit EOI	cirp.opel@gmail.com

Sd/-

Mr. Sachin Dinkar Bhattbhatt

Resolution Professional for Opel Securities Private Limited

Registration No.: IBB/IPA-003/IP-N000138/2017-2018/11514

Add.: A-604, Royal Edifice, Behind Iscon Heights, Kunal

Cross Roads, Gotri, Vadodara 390 023

Date : 28.12.2023

Place: Vadodara